

ITEM NO.9

COURT NO.12

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 2510/2018

(Arising out of impugned final judgment and order dated 21-08-2017 in WA No. 25200/2009 passed by the High Court Of Judicature At Allahabad)

PRADESHIK SANSKRIT MAHAVIDHYALAYA ADHYAPAK KALYAN SAMITI & ANR.
Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 15-11-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Ms. S. Janani, AOR
Mr. Shiv Singh Yadav, Adv.

For Respondent(s) Mr. Sanjay Kumar Tyagi, AOR
Mr. Prabhat Kumar Rai, Adv.
Mr. Sandeep Singh, Adv.
Mr. Ajay Kumar Pandey, Adv.

Mr. E.P. gopinathan, Adv.
Mr. M.B. Rama Subba Raju, Adv.
Mr. Balaji Srinivasan, AOR

UPON hearing the counsel the Court made the following
O R D E R

On the prayer of the learned counsel for the petitioners, the matter is adjourned for one week.

(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR